

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 104/02/2020C.P./260/15/2017

O.A./260/294/2013

M.A./260/522/2016 BIJAYA KUMAR ROUT

-V/S-

S N AGARWAL ITEM NO:36 FOR APPLICANTS(S) Adv. : Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. N. K. Singh

MD. Z. Hauqe

Notes of The Registry	Order of The Tribunal		
	Heard Ld. Counsels for the applicant and respondents.		
	Ld. Counsel for the applicant submitted that in view of compliance report filed by the respondents, the applicant has no grievance at present. If the grievance of the applicant is still subsisting in the matter, he will at liberty to approach this Tribunal afresh in accordance with the law.		
	Accordingly, the C. P. is dropped and notices issued are discharged.		
	Copy of this order be given to Ld. Counsels for both the sides.		
<table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table>		(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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